

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 29/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2017

NAME OF THE PARTIES: M/s Inland Printers Limited

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Syed Nasir Ali Rizvi i/c Thakore Javinala Q KSOE	Adv for petitioner	

**ORDER**

**CP 29/66/NCLT/MB/MAH/2017**

The Company Petition allowed, vide separate order.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)